

(d) The Scheme was last revised with effect from 01.04.2008. Hence, at present, there is no proposal for expansion of the Scheme of IPOP.

Grant is released to NGOs only on receipt of utilisation certificate and audited accounts of funds released in the previous year. Utilisation of funds is also reviewed in the Annual Conference of State Secretaries of Social Justice/Welfare Department.

Loans under National Scheduled Castes Financial and Development Corporation (NSCFDC)

433. SHRI JESUDASU SEELAM: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of students that have availed the Education Loans from National Scheduled Castes Financial and Development Corporation (NSCFDC) during the last three years, with the details of courses and States;

(b) whether there are any requests for waiver of these loans/interests;

(c) whether Government proposes to consider these requests; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) 270 students belonging to Scheduled Castes have availed loans under the National Scheduled Castes Finance and Development Corporation's Educational Loan Scheme from 01.12.2009 (date of commencement of the Scheme) to 31.10.2011. State-wise details are given in Statement (See below).

(b) No, Sir.

(c) and (d) Does not arise.

Statement

State-wise details of disbursement made by National Scheduled Castes Finance and Development Corporation under Educational Loan Scheme from 1.12.2009 to 31.10.2011.

Sl. No.	State	No. of Beneficiaries who have availed loans.	Courses
1	2	3	4
1.	Gujarat	66	BE/B.Tech., Diploma in Engineering, M.Tech. MBA, BBA, Nursing and Midwives, B.Ed., M.Ed., MBBS, BHMS, BVS&AH, BCA, MCA, Primary Teaching Certificate, BDS, Bachelor of Physiotherapy, B.Pharm., B.Sc.(Agri.)

1	2	3	4
2.	Haryana	—	PG. Certificate in Video Editing
3.	Himachal Pradesh	01	Bachelor of Architecture
4.	Jammu and Kashmir	01	B.Tech.
5.	Karnataka	33	BE, MSW, Diploma in Engineering., Nursing, MBA, BBA, MBBS, MD (Pharmacology), Ph.D.
6.	Maharashtra	47	BE, Bachelor of Planning, Company Secretary-ship, Nursing, B.Pharma, M.Pharma, B.Tech, BAMS, MBA, Diploma in Engineering, BHMS. MBBS, BDS, BVS&AH
7.	Punjab	06	B.Ed., B.Tech, MBBS, Nursing
8.	West Bengal	115	B.Tech, BE, B.Pharma, BCA, MCA, Nursing, LLB, M.Pharma, Diploma in Engineering, B.Sc.(Hotel & Admn.), M.Sc.Tech
TOTAL		270	

Sanctioned staff strength

434. SHRI AMBETH RAJAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of total sanctioned staff strength in the Ministry, group-wise i.e. Group A to Group D;

(b) out of the total strength, the number of jobs earmarked for Scheduled Castes/ Scheduled Tribes category as per Government of India's reservation policy; and

(c) the reasons, if any, for the staff strength not being in accordance with the reservation policy of Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The details of sanctioned strength in the Ministry, group-wise are as under:-

Group	Sanctioned Strength
1	2
A	59